

## Annexure-7

Filing under clause(d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) regulation,2016

Name of the corporate debtor: M/s. Konaseema Gas Power Limited; Date of commencement of liquidation: 20.02.2020 ; List of stakeholders as on: 05.09.2022

SI No	Name of	Identific ation No.	Details of the claim received		Details of claim admitted						Amount of continge nt claim	Amount of any mutual dues,that may be set off	Amount of claim rejected	Amount of claim under verification	Remark s,if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted						
1	M/s. Techno Infratech Projects (India) Private Limited		19.03.2020	13,38,625.00	13,38,625.00	Unsecured	N/A	N/A	N/A		-	-	0.00			